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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.475/BB/2018	For admission	Sec 252	M/s Travelmela India Pvt Ltd	Chetan Kumar A PCS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER **CHETAN KUMAR A**
9530320075

REPRESENTATION TO WHOM **Petitioner**

SIGNATURE *Chetan Kumar*

PÉTITIONER/s : **Syed LIRANDAR**

RESPONDENT/s :

ORDER

Heard Shri Chetan Kumar, Learned PCS for Petitioner.

Admit. Issue notice to ROC, Karnataka. Registry to prepare notice; Petitioner is directed to collect notice from the Registry and serve on ROC, Karnataka and file proof of service.

Post the case on 26.09.2018.

[Signature]
Member (T)

[Signature]
Member (J)